

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

G. SUNITHA	Representing Counsel for R3.	G. Sunita
ANDAL RAJENDRAN.	Representing Counsel for R1, R2, R4, R5, R6	Rajendran

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for R1, R2, R4 to R6 present. Counsel for R3 present. Matter is posted for the presence of the Petitioner, failing which appropriate order will be passed. Put up on **14.03.2018** at **10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)